

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)

**RAJYA SABHA**  
**UNSTARRED QUESTION No.1911**  
ANSWERED ON 16/03/2022

**REPRESENTATION OF INDIAN PLAYERS IN E-SPORTS EVENTS**

1911 DR. C.M. RAMESH:

Will the Minister of Youth Affairs and Sports be pleased to state:

- (a) whether the Ministry has prepared a policy paper on the participation of Indian players in e-sports;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the plan for representation of Indian participants in e-sports events; and
- (d) the steps underlined by the Ministry for selection, preparation, and training of e-sports players?

**ANSWER**

MINISTER OF YOUTH AFFAIRS AND SPORTS

[SHRI ANURAG SINGH THAKUR]

(a) to (d): Ministry of Youth Affairs and Sports recognises National Sports Federations (NSFs) for promotion and development of respective sports as per the provisions under National Sports Development Code of India, 2011 (Sports Code) and subsequent guidelines issued from time to time. At present, no Federation/Association has been recognized for e-sports by Ministry of Youth Affairs and Sports.

E-sports is included as a medal sports discipline in the Asian Games 2022 scheduled to be held from 23 September to 8 October 2023 at Hangzhou, China. Entries of players / teams from India in Asian Games are sent by the Indian Olympic Association to the Organizing Committee of the Games. Promotion and development of specific sports discipline is mainly the responsibility of the concerned NSF. This Ministry supplements the efforts of the NSFs by providing financial assistance to recognized NSFs for preparation and participation of Indian sportspersons/teams in international sporting events.

\*\*\*\*\*

